

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.13- IA/854(AHM)2024 in
IA.(Plan)/6(AHM)2024
in
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.

For the Respondent :

ORDER

IA 854 of 2024

Heard the Ld. Counsel for the applicant. There was no need for modification of the order. The application is rejected.

Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)